

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

PBT NO. 1 OF 2019

Sampoornima Setty

Petitioner(s)/Appellant (s)

Versus

General Public and Ors

Respondent(s)/Defendant(s)

**Respondent No. 1 General Public**

**Respondent No. 2. Gurpartap Singh Sidhu S/o Late Sh. Baldev Singh Sidhu, Presently Residing AT: W 3822 Highland Drive, La Crosse, W1 54601, U.S.A.**

**Respondent No. 3 Davy Sidhu Alias Baldev Singh Jr. S/o Late Sh. Baldev Singh Sidhu, Presently Residing At: 1325, Evalyn Drive, South East Winter Haven FL 33880, USA**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on 20.04.2020 personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 17.09.2019

(Superintendent )  
For Registrar (Judl.)

